

Annexure-1

Name of the Corporate Debtor: Darjeeling Organictea Estates Private Limited; Date of commencement of CIRP: 28.10.2022; List of creditors as on: 13.01.2026

List of Secured financial creditors belonging to any class of creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Details of Security Interest	Whether related party?						% of voting share in CoC
				NIL											
	Total:		-	-		-	-			-			-	-	

Annexure-2

Name of the Corporate Debtor: Darjeeling Organictea Estates Private Limited; Date of commencement of CIRP: 28.10.2022; List of creditors as on: 13.01.2026

List of Unsecured financial creditors belonging to any class of creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?					
			NIL									
	Total:		-	-		-	-		-	-	-	-

Annexure-3

Name of the Corporate Debtor: Darjeeling Organictea Estates Private Limited; Date of commencement of CIRP: 28.10.2022; List of creditors as on: 13.01.2026

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Details of Security Interest	Whether related party?						% of voting share in CoC
1	UCO Bank, Asset Management Branch, Kolkata	09.11.2022	1,07,77,74,182	1,07,77,74,182	Term Loan & Working Capital Credit Facilities	1,07,77,74,182	1,07,77,74,182	Yes (Refer Note 1)	No	29.1%	-	-	-	-	-
2	Indian Bank, Stressed Asset Management Branch, Kolkata	18.11.2022	1,06,37,76,558	1,06,37,76,558	Term Loan & Working Capital Credit Facilities	1,06,37,76,558	1,06,37,76,558	Yes (Refer Note 2)	No	28.8%	-	-	-	-	-
3	State Bank Of India, SAR Branch, Kolkata	24.11.2022	8,54,22,816	8,54,22,816	Term Loan	8,54,22,816	8,54,22,816	Yes (Refer Note 3)	No	2.3%	-	-	-	-	-
4	Union Bank of India, Chowringhee Branch, Kolkata	26.12.2022	41,74,304	41,74,304	Term Loan And Vehicle Loan	41,74,304	41,74,304	Yes (Refer Note 4)	No	0.1%	-	-	-	-	-
5	ICICI Bank Limited	03.01.2024	99,36,968	99,19,773	Overdraft Loan	99,36,968	99,36,968	Yes (Refer Note 5)	No	0.3%	-	-	17,195	-	1) Claim beyond ICD, hence rejected. 2) Classified as Secured Creditors pursuant to order dtd. 10.12.2025 of Hon'ble NCLT read with order dtd. 31.10.25 of the Hon'ble NCLAT.
	Total:		2,24,10,84,828	2,24,10,67,633		2,24,10,84,828	2,24,10,84,828			60.6%			17,195	-	



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NOTE - 1: DETAILS OF SECURITY INTEREST

The details of security interest as provided by the Financial Creditors in their claim form have been presented hereunder -

Note No.	Name of Creditor	Security Interest on the Assets of the Corporate Debtor	Other Security Interest, as represented by FCs
1	UCO Bank Asset Management Branch, Kolkata	<p>(1) Hypothecation of Tea Crops, present and future seasons, of 7 (Seven) Tea Estates (T.E.) of the CD namely Ambootia T.E.; Monteviot T.E.; Moondakotee T.E.; Nagri T.E.; Happy Valley T.E.; Chongtong T.E. and Mullootar T.E., all being situated in the District of Darjeeling, West Bengal.</p> <p>(2) Hypothecation of Plant & Machinery, Stores and Spares and Other Movable Assets (other than those purchased under H.P. scheme of Tea Board); charge on Book-Debts of the Company i.e. exclusive first charge on entire current assets and fixed immovable and movable assets of the company.</p> <p>(3) Exclusive Charge on Ambootia T.E. situated at Dist. Darjeeling, P.S. Kurseong, Gram Panchayat: Pandu, Mouza: Ambotiya Chiya Kaman, WB 734203 measuring about 1953.66 Acres.</p> <p>(4) Exclusive Charge on Monteviot T.E. situated at Dist. Darjeeling, P.S. Kurseong, Gram Panchayat: Pandu, Mouza: Mantibhet Chiya Kaman, WB 734203 admeasuring about 191.80 Acres.</p> <p>(5) Exclusive Charge on Moondakotee T.E. situated at Dist. Darjeeling, P.S. Jorebunglo, Gram Panchayat: Munda Kothi, Mouza: Moonda Kotee T.G, WB 734219 admeasuring about 1296.79 Acres.</p> <p>(6) Exclusive Charge on Nagri T.E. situated at Dist. Darjeeling, P.S. Sukiapokhri, Gram Panchayat: Pokhriabong-II, Mouza: Magarjung Chia Kaman, WB 734215 admeasuring about 1342.47 Acres.</p> <p>(7) Exclusive Charge on Happy Valley T.E. situated at Dist. Darjeeling, P.S. Darjeeling, Gram Panchayat: Darjeeling-II, Mouza: Happy Valley T.G, WB 734101 admeasuring about 428.07 Acres.</p> <p>(8) Exclusive Charge on Chongtong T.E. situated at Dist. Darjeeling, P.S. Pulbazar, Gram Panchayat: Bijanbari-Pulbazar, Mouza: Changtang Chia Kaman, WB 734102 admeasuring about 1924.38 Acres.</p> <p>(9) Exclusive Charge on Mullootar T.E. situated at Dist. Darjeeling, P.O. Mahanandi, WB 734223 admeasuring about 875.13 Acres.</p>	<p><u>Personal Guarantee:</u> (1) Mr. Sanjay Prakash Bansal S/o Sri Shanti Prakash Bansal; (2) Mrs. Reena Bansal W/o Sri Sanjay Prakash Bansal.</p>
2	Indian Bank Stressed Asset Management Branch, Kolkata	<p>(1) Mortgage charge over Buildings and hypothecation charge on Plant & Machineries and other fixed assets to be acquired from utilization of the Term Loan-I credit facility.</p> <p>(2) Equitable Mortgage of Rangaroon T.E. situated at Mouza: Rangaroon, J L No.16, Dist. Darjeeling, West Bengal admeasuring about 296.02 Acres.</p> <p>(3) Equitable Mortgage of Pandam T.E. situated at Mouza: Pandam, J L No.102, Dist. Darjeeling, West Bengal admeasuring about 942.45 Acres.</p> <p>(4) Equitable Mortgage of Rungmook-Cedar T.E. situated at Mouza: Rungmook, Dist. Darjeeling, West Bengal admeasuring about 1749.40 Acres.</p> <p>(5) Equitable Mortgage of Cherideo Purbat T.E. situated at Shiv Sagar, Assam.</p> <p>(6) Mortgage charge over Building and hypothecation of Plant & Machineries and other fixed assets which has been acquired out of utilization of Term Loan – II credit facility.</p> <p>(7) Hypothecation of stocks and book debts and all other current assets of the three Tea Estates (namely Rangaroon T.E., Pandam T.E., Rungmook-Cedar T.E.) of the CD (being acquired out of TL limit from Indian bank), both present and future.</p> <p>(8) Hypothecation of stocks and book debts and all other current assets of Cherideo Purbat T.E. of the CD, both present and future.</p> <p>(9) Second charge over fixed & current assets of the company belongs to the tea estates financed by us.</p>	<p><u>Collateral Security:</u> (1) Equitable Mortgage of flat bearing No. 2124 on first floor, Pocket – 2, Sector-C, Cat – SFS-III, Vasant Kunj, New Delhi in the name of Smt. Reena Bansal.</p> <p><u>Personal Guarantee:</u> (1) Mr. Sanjay Prakash Bansal S/o Sri Shanti Prakash Bansal; (2) Mrs. Reena Bansal W/o Sri Sanjay Prakash Bansal.</p>
3	State Bank of India, SAR Branch, Kolkata	(1) Equitable Mortgage of Aloobari T.E. situated at Ghumkhasmahal, Mouza: Jorebunglow, PS-Jorebunglow, Dist. Darjeeling, West Bengal admeasuring about 146.26 acres.	x
4	Union Bank of India Chowringhee Branch, Kolkata	<p>(1) Equitable Mortgage of Gitangay Tea Estate situated at Mouza: Shirakhola (Gitangay), Dist. Darjeeling, WB admeasuring about 340.04 acres.</p> <p>(2) Eight (8) nos. Bolero 400D Vehicles bearing registration nos. WB-73D-8593; WB-73D-8594; WB-73D-8595; WB-73D-8596; WB-74AL-6049; WB-74AL-1188; WB-74AL-8050 & WB-74AL-8051.</p>	<p><u>Personal Guarantee:</u> (1) Mr. Sanjay Prakash Bansal S/o Sri Shanti Prakash Bansal; (2) Mrs. Reena Bansal W/o Sri Sanjay Prakash Bansal.</p>
5	ICICI Bank	(1) Overdraft facility secured by Cash Collateral in form of Fixed Deposit. As per email dated 09.12.2025, there are two FDs - (a) Maturity on 27.07.2026 with Maturity Value INR 1,31,29,810/-; and (b) Maturity on 30.07.2026 with Maturity Value INR 7,81,897/-	x



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